



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARUPPUKOTTAI SRI JAYAVILAS LTD  
NAME OF THE RESPONDENT(S) : KARPAGAM SHPINNERS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	G. Jagadeeswari	Respondent	
2.	Deepa Mariappan For Adv. B. Dhamaraj	Counsel for Petitioner	

ORDER

Ms Deepa Mariappan, counsel for petitioner present and prayed time for complying with the order of this Tribunal dated 6.6.2017. Ms G Jagadeeswari, counsel for respondent present and sought time for filing counter and submitting arguments. Time extended at their request. Put up on 12.07.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)